## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

# LOK SABHA STARRED QUESTION NO. 195 TO BE ANSWERED ON THE 20<sup>TH</sup> DECEMBER, 2022

#### SMALL/MARGINAL FARMERS INSURED IN PMFBY

+\*195. SHRI VINAYAK RAUT: SHRIMATI DELKAR KALABEN MOHANBHAI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number of marginal/small farmers insured under the Pradhan Mantri Fasal Bima Yojana (PMFBY) in the country as of August, 2022, State-wise particularly in Dadra & Nagar Haveli and Daman & Diu;
- (b) the number of insurance claims given by the marginal/small/medium/semi-medium and big farmers in the country particularly in Maharashtra during each of the last three years, State-wise and the action taken by the Government thereon;
- (c) the number of insurance claims approved and the amount paid to the marginal/small/medium/ semi-medium and big farmers for the said claims during the said period, State-wise;
- (d) the number of outstanding insurance claims from the last three years till date and the amount to be paid as on date, State-wise; and
- (e) whether the Government is aware of the less participation of the marginal and small farmers in the said Yojana and the steps taken by the Government to ensure crop insurance for the small and marginal farmers particularly in Dadra & Nagar Haveli and Daman & Diu?

#### **ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (e): A Statement is laid on the Table of the House.

## STATEMENT REFERRED TO PART (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 195 REGARDING SMALL/MARGINAL FARMERS INSURED IN PMFBY FOR REPLY ON 20.12.2022.

(a) to (e): The Pradhan Mantri Fasal Bima Yojana (PMFBY) is voluntary for States as well as for farmers. States/UTs are free to subscribe under the scheme keeping in view their risk perception and financial considerations etc. Presently, scheme is not operational in Union Territory of Dadra, Nagar Haveli and Daman and Diu. Though the scheme was introduced in the country from 2016-17, but collection of granular data of coverage including small and marginal farmers under the scheme on National Crop Insurance Portal (NCIP) was started from 2018-19. The admissible claims to eligible farmers are paid by concerned insurance company directly in the farmer's bank account.

The scheme is mainly implemented on Area Approach basis. The claim intimation by the farmers in wide spread calamities/season-end claims is not required. However, losses due to localized risks of hailstorm, landslide, inundation, cloud burst & natural fire and post-harvest losses due to cyclone, cyclonic/unseasonal rains & hailstorms, which are required to be calculated on individual insured farm basis, intimation within 72 hours of loss by farmers is required. These claims are assessed by a joint committee comprising representatives of State Government and concerned insurance company.

Data for medium/semi-medium/big farmers is not maintained on NCIP. State-wise details of small, marginal and other farmer applications enrolled under the scheme as per data available on NCIP are given in **Annexure-I**. State-wise details of claims reported, claims paid and claims outstanding during 2018-19 to 2020-21 under the scheme are given in **Annexure-II**.

As per provisions of the scheme, actuarial/bidded premium rate is charged by the insurance companies. But the farmer has to pay only a maximum premium of 1.5% and 2% for Rabi and Kharif food and oilseed crops respectively and 5% for commercial/horticultural crops. Remaining part of the actuarial/bidded premium is shared on 50 : 50 basis by the Central and concerned State Government except in North Eastern States where it is shared in the ratio of 90 : 10.

Coverage of non-loanee farmers under PMFBY has increased from 5.7% in 2015-16 under erstwhile crop insurance scheme to 36.1% during 2020-21. However, as per data available on National Crop Insurance Portal, 16.54% Small and 67.64% Marginal farmer applications have been enrolled during Kharif 2020 season under PMFBY. Similarly, this percentage is 17.38% and 64.54% during Rabi 2020-21 season. Overall coverage of small and marginal farmers under the scheme is about 85% which approximately corresponds to their ratio in the farmer population.

The PMFBY is mainly implemented on 'Area Approach' basis. Admissible claims are worked out and paid directly to the insured farmer's account by the insurance companies based on the season-end yield data, furnished to the concerned insurance company by the concerned State Government and claim calculation formula envisaged in the Operational Guidelines of the scheme.

However, losses due to localized risks of hailstorm, landslide, inundation, cloud burst & natural fire and post-harvest losses due to cyclone, cyclonic/unseasonal rains & hailstorms are calculated on individual insured farm basis. These claims are assessed by a joint committee comprising of representatives of State Government and concerned insurance company.

Government has taken several steps to create substantial awareness about the scheme amongst beneficiaries so that they can enroll themselves voluntarily under the scheme. The Government has made provisions to ensure availability of adequate funds for awareness of PMFBY. The Government has made mandatory for insurance companies to compulsorily spend atleast 0.5% of the total gross premium collected by them for Information, Education and Communication (IEC) activities.

The Government has actively supported the awareness activities being carried out by the States, implementing Insurance Companies, financial institutions, and Common Service Centres (CSCs) network to disseminate key features of PMFBY amongst farmers and members of Panchayati Raj Institutions (PRIs). Further, structured awareness campaign 'Crop Insurance Week/Fasal Bima Saptah' has been initiated since Kharif 2021 season onwards. Along with this, Fasal Bima Pathshalas are also being organized at village/GP level for knowledge building of farmers on various aspects of scheme implementation. Government had also organized a nationwide Doorstep Crop Insurance Policy/receipt Distribution mega drive – 'Meri Policy Mere Haath' to increase the coverage including acreage under the scheme.

Annexure-I

Details of Small, Marginal and Other Farmer applications from 2018-2020 under PMFBY as on 30.11.2022

	2018 -19							
State/UT Name	Marginal farmer Applications	Small farmer Applications	Others farmer Applications	Grand Total				
ANDHRA PRADESH	378147	1767970	315466	2461583				
ASSAM	21271	42442	11090	74803				
CHHATTISGARH	319209	938451	319933	1577593				
GOA	6	338	1	345				
HARYANA	242993	933832	323164	1499989				
HIMACHAL PRADESH	105140	137098	28419	270657				
JAMMU AND	47334	82239	25736	155309				
KASHMIR								
JHARKHAND	183965	1101749	39715	1325429				
KERALA	14162	34044	9854	58060				
MADHYA PRADESH	1284422	3876823	2367947	7529192				
KARNATAKA	State Government maintaining their own portal -							
GUJARAT	data not available on NCIP							
MAHARASHTRA	2244097	10998683	1929216	15171996				
ODISHA	234331	1776466	98044	2108841				
PUDUCHERRY	134	170	6	310				
RAJASTHAN	1399559	3455963	2513346	7368868				
SIKKIM	135	93	13	241				
TAMIL NADU	314006	2016789	222689	2553484				
TELANGANA	112988	595056	98806	806850				
TRIPURA	417	1400	265	2082				
UTTAR PRADESH	1718967	3820386	634105	6173458				
UTTARAKHAND	42338	140867	14567	197772				
WEST BENGAL	1460133	3256394	546522	5263049				

	2019-20							
State/UT Name	Marginal Farmer Applications		Small		Other Farmer		<b>Grand Total</b>	
			Farmer		Applications			
			Applications	s				
ANDHRA PRADESH	724026		2538875		487900		3750801	
ASSAM	372302		635309		35946		1043557	
CHHATTISGARH	899203		2120838		1017417	•	4037458	
GOA	157		88		676		921	
HARYANA	330872		1047858		371108		1749838	
HIMACHAL PRADESH	117412		156842		18534		292788	
JHARKHAND	125711		944636		39011		1109358	
KERALA	14385		42644		3058		60087	
MADHYA PRADESH	1150670		4240719		2993825		8385214	
MAHARASHTRA	1441661		11930524		1229752		14601937	
KARNATAKA								
GUJARAT	State Government maintaining their own portal -							
		data not available on NCIP						
MANIPUR	1430		1846		11		3287	
MEGHALAYA	414		426		1		841	
ODISHA	793087		3735670 3565		356560		4885317	
PUDUCHERRY	151		23561		43		23755	
RAJASTHAN	1607490		4140650		2935745		8683885	
SIKKIM	0		21		0		21	
TAMIL NADU	472211		3171441		260184		3903836	
TELANGANA	230162		711410		102712		1044284	
TRIPURA	4083		30705		2763		37551	
UTTAR PRADESH	1699418		2643926		390045		4733389	
UTTARAKHAND	47574		156010		10521		214105	

	2020						
State/UT Name	Marginal Farmer	Small Farmer Applications	Other Farmer Applications	Grand Total			
	Applications	Прриссиона					
ANDHRA PRADESH		0					
ANDAMAN &	1	338	0	339			
NICOBAR ISLANDS							
ASSAM	587473	1370131	39106	1996710			
CHHATTISGARH	1096057	2736347	1347295	5179699			
GOA	42	27	15	84			
HARYANA	338514	958198	364075	1660787			
HIMACHAL PRADESH	93648	139379	15491	248518			
KERALA	20272	54132	2488	76892			
MADHYA PRADESH	1156905	4389510	2924241	8470656			
MAHARASHTRA	1270275	10231092	907667	12409034			
KARNATAKA			1				
GUJARAT	State Government maintaining their own portal -						
		data not available on NCIP					
MANIPUR		15		15			
MEGHALAYA	126	4		130			
ODISHA	1545382	7730292	481562	9757236			
PUDUCHERRY	224	10611	226	11061			
RAJASTHAN	2085160 5263121 3445462		3445462	10793743			
SIKKIM	33	48	4	85			
TAMIL NADU	595686	5126102	248826	5970614			
TRIPURA	23861	224299	13587	261747			
UTTAR PRADESH	1469580	2366161	374829	4210570			
		425720	2005	171122			
UTTARAKHAND	31800	135738	3885	171423			

### Annexure-II

Details of State Wise Reported Claims, Paid claims and Pending Claims from 2018-2020 year under PMFBY

	2018-19			2019-20			2020				
State/UT Name	Reported Claims	Paid Claims	Pending Claims	Reported Claims	Paid Claims	Pending Claims	Reported Claims	Paid Claims	Pending Claims		
	(Rs. in crore)										
A & N Islands	0.09	0.09	0.00	0.00	0.00	0.00	0.00	0.00	0.00		
Andhra Pradesh	1895.59	1890.37	5.21	1258.34	1253.33	5.01	NI	NI	NI		
Assam	2.68	2.68	0.00	93.32	92.27	1.05	161.15	154.24	6.91		
Chhattisgarh	1086.97	1086.97	0.00	1318.17	1302.08	16.10	890.38	883.99	6.39		
Goa	0.10	0.10	0.00	0.01	0.01	0.00	0.00	0.00	0.00		
Gujarat	2778.06	2777.88	0.18	369.45	111.68	257.76	NI	NI	NI		
Haryana	948.29	948.07	0.22	936.89	935.56	1.33	1279.07	1156.76	122.31		
Himachal Pradesh	55.01	55.01	0.00	67.54	67.50	0.03	51.46	46.24	5.22		
Jammu & Kashmir	27.38	23.64	3.74	NI	NI	NI	NI	NI	NI		
Jharkhand	684.96	19.82	665.14	27.76	0.00	27.76	NI	NI	NI		
Karnataka	2970.55	2953.62	16.92	1298.70	1209.80	88.89	1022.03	1018.54	3.50		
Kerala	26.77	26.77	0.00	88.92	88.92	0.00	115.79	115.79	0.00		
Madhya Pradesh	3782.52	3781.55	0.97	6247.38	6188.22	59.16	7780.48	7780.48	0.00		
Maharashtra	6149.15	6140.97	8.18	6758.27	6747.95	10.32	1406.19	1145.97	260.23		
Manipur	0.00	0.00	0.00	1.14	1.14	0.00	0.00	0.00	0.00		
Meghalaya	0.22	0.22	0.00	0.00	0.00	0.00	0.07	0.06	0.01		
Odisha	1170.50	1170.50	0.00	1170.01	1157.93	12.08	572.52	571.41	1.10		
Puducherry	0.45	0.45	0.00	7.35	7.13	0.22	15.81	0.00	15.81		
Rajasthan	3460.38	3457.48	2.91	5005.86	4993.05	12.81	4321.39	4311.87	9.51		
Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.02	0.02	0.00		
Tamil Nadu	2663.90	2663.90	0.01	1233.64	1214.00	19.64	2602.97	2595.63	7.35		
Telangana	601.47	570.52	30.95	509.26	509.26	0.00	NI	NI	NI		
Tripura	0.02	0.02	0.00	0.81	0.80	0.01	2.17	2.17	0.00		
Uttar Pradesh	469.17	469.17	0.00	1106.76	1084.56	22.20	509.36	506.99	2.37		
Uttarakhand	72.38	72.38	0.00	103.24	103.24	0.00	135.45	134.85	0.60		
West Bengal	539.56	535.73	3.83	NI	NI	NI	NI	NI	NI		

0 due to reasons of (i) low claims (ii) claims not reported.

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